

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/2/2016

NAME OF THE PETITIONER(S)

: Shri Manohar K.L. and another

NAME OF THE RESPONDENT(S)

A.K. MYLSAMY

: Swadharma Swaraajya Sangha & 13 others

UNDER SECTION

: 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	V. Chandra kourthan	Counsel for	
3	Essents S Jais	course for R2 to 4	
(3)	V.K. Salmaunthy	Coursel for R2 to 4 Adminstrater Der	120
_	P.M. VATSALA Y	Counsel for Petitioner	P. Watrala

Counsel for the Petitioner present and filed proof of private notice served on R-7 and R-14. Mr. Srenik S. Jain, counsel for R2 to R4, Mr. V. Chandrakanthan, counsel for R-10 to R-14 are present. R-7 called absent. Service against R7 is held sufficient. In the circumstances R7 is proceeded ex parte. It is reported that R-12 died. On behalf of R-1, Mr. V.K. Sathyamurthy representing the Administrator present stated that he received copies of typed set today from R-2 to R-5 and prayed time for making reply submissions. Counsel for Petitioner is directed to furnish the relevant papers and the typed set to the Counsel for other Respondents. At request, time enlarged. **Put up on 20.07.2017 at 10.30 A.M.**

ORDER

(K. Anantha Padmanabha Swamy) Member (Judicial)